

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 287/(MAH)/2017
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: Progressive Nirman Pvt. Ltd.
V/s.
Tricom India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ashish Pyasi a/w Pragya Khaitan	Adv. for Petitioner i/b Dhru & Dhru Associates	

Order

CP No.287/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 10.7.2017.

sd/-

V. NALLASENAPATHY
Member (Technical)

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)